

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 138 OF 2015

Dated: 13th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation	 Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Counsel for the Respondent(s) : Mr. Ravin Dubey
Mr. Anurag Naik, DGM, MPPMCL for R-3

ORDER

List this matter before regular bench for hearing on **20.05.2019**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

kt/pk

(Justice N. K. Patil)
Judicial Member